# GOVERNMENT OF INDIA MINISTRY OF CORPORATE AFFAIRS

# LOK SABHA UN-STARRED QUESTION NO. 3620 ANSWERED ON MONDAY, DECEMBER 20, 2021/ AGRAHAYANA 29, 1943 (SAKA)

## **NEW STARTUP COMPANIES**

### QUESTION

**3620.SHRI M.K.RAGHAVAN:** 

**Will the Minister of CORPORATE AFFAIRS** 

कारपोरेट कार्य मंत्री

be pleased to state:

- (a) whether the Government has any data regarding the new Startup companies registered in the country;
- (b) if so, the details thereof;
- (c) whether the Government has any data pertaining to total number of Unicorn companies in the country; and
- (d) if so, the details thereof?

### **ANSWER**

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION; MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING; AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS

[RAO INDERJIT SINGH]

(a) to (d): Ministry of Corporate Affairs (MCA) administers the provisions of the Companies Act, 2013 (the Act), The Limited Liability Partnership Act, 2008 and The Insolvency and Bankruptcy Code, 2016. Startup or Unicorn Company is not defined under the Act. No separate data for this type Companies are maintained by MCA.

Ministry of Commerce and Industry, Department of Promotion of Industry and internal trade, Startup India Section (DPIIT)has informed that:

(i) More than 60,000 Startup are recognized by DPIIT. The list of these startups can be seen at:

https://www.startupindia.gov.in/content/dam/invest-india/Templates/public/Recognized%20Startups%20List 31072020.pdf

(ii) DPIIT does not maintained data pertaining to Unicorn Companies.

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